

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/13146/2026 BLAPL/4492/2026	SANKEY AGRAWAL @ AGRAWALL VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	ANGUL TOWN /135 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000332/2026
2	D-BLAPL/13255/2026 BLAPL/4493/2026	RAKESH NAYAK @ MANAS VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000054/2025
3	D-BLAPL/13238/2026 BLAPL/4494/2026	ARABINDA BAGHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /157 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000087/2024
4	D-BLAPL/13256/2026 BLAPL/4495/2026	ASISH @ ASHISH KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUDANAGARI /120 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000791/2026
5	D-BLAPL/13257/2026 BLAPL/4496/2026	SUKDEB @ SUKDEV MUDULI VS STATE OF ODISHA	ARIJEET MISHRA VS	UMERKOTE /57 /2026 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000090/2026
6	D-BLAPL/12507/2026 BLAPL/4497/2026	STIFAN BASTARAYA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /32 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000189/2026
7	D-BLAPL/13258/2026 BLAPL/4498/2026	KRUSHNA CHANDRA BISOI @ PINTU VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /114 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000379/2026
8	D-BLAPL/12715/2026 BLAPL/4499/2026	BIBHUTI BHUSAN SUNDARAY @ KALU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /543 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000155/2025
9	D-BLAPL/11857/2026 BLAPL/4500/2026	SURAJ CHANDRA BISOI VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	GOSANINUAGAM /295 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002213/2026
10	D-BLAPL/13259/2026 BLAPL/4501/2026	ANANTA KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /116 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000043/2026
11	D-BLAPL/12329/2026 BLAPL/4502/2026	SUNIL KUMAR MALLICK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHULBANI SADAR /97 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000074/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/12919/2026 BLAPL/4503/2026	PRAKASH PARIDA VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	TANGI (KHURDA) /774 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000155/2024
13	D-BLAPL/13156/2026 BLAPL/4504/2026	RAJESH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /226 /2020 A.D.J.,PADAMPUR(Bargarh) CT/0000049/2021
14	D-BLAPL/12017/2026 BLAPL/4505/2026	AKASH TARAI VS STATE OF ODISHA	AMLAN MOHANTY VS	DHARMASALA /37 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000041/2026
15	D-BLAPL/13260/2026 BLAPL/4506/2026	NABIN KUMAR @ YADAV VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /29 /2026 A.D.J.,CHAMPUA(Kendujhar) ST/0000013/2026
16	D-BLAPL/12555/2026 BLAPL/4507/2026	ABINASH RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /79 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000168/2026
17	D-BLAPL/12528/2026 BLAPL/4508/2026	PRASANT BHOI VS STATE OF ODISHA	GOURAV MOHANTY VS	KHURDA SADAR /142 /2021 A.D.J.,KHURDA(Khordha) ST/0000021/2022
18	D-BLAPL/13091/2026 BLAPL/4509/2026	JIGAR RAM VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL TOWN /45 /2026 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000004/2026
19	D-BLAPL/12672/2026 BLAPL/4510/2026	CHINTAMANI MEHER VS STATE OF ODISHA	ANKANN PANDA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0001233/2025
20	D-BLAPL/13107/2026 BLAPL/4511/2026	ANIL MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /105 /2021 A.D.J,PATNAGARH(Balangir) SC/0000016/2026
21	D-BLAPL/12629/2026 BLAPL/4512/2026	BABUNA @ TRILOCHAN PRUSTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MAHANGA /113 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000064/2026
22	D-BLAPL/12709/2026 BLAPL/4513/2026	MITHUN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000045/2026
23	D-BLAPL/12797/2026	SOUJIT KUMAR PRUSTY @ KABULA	GAGAN BIHARI SINGH	BADAMBADI /262 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4514/2026	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0000640/2025
24	D-BLAPL/12770/2026 BLAPL/4515/2026	NIPU @ LIPU CHARAN DAS VS STATE OF ODISHA	DEEPAK DAS VS	CHANDABALI /72 /2026 J.M.F.C,CHANDABALI(Bhadrak) GR/0000142/2026
25	D-BLAPL/13221/2026 BLAPL/4516/2026	PADIA SODI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /261 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000029/2025
26	D-BLAPL/13268/2026 BLAPL/4517/2026	KARUNA @ ASHIS SWAIN @ ASHISH SWAIN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /65 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0000190/2026
27	D-BLAPL/12795/2026 BLAPL/4518/2026	BUDDHADEB BISWAL @ CHIAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BIJEPUR /260 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000056/2025
28	D-BLAPL/13251/2026 BLAPL/4519/2026	BHUPENDRA NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /5 /2026 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000005/2026
29	D-BLAPL/12940/2026 BLAPL/4520/2026	ADITYA KUMAR MOHAPATRA VS STATE OF ODISHA	DEBABRATA PRADHAN VS	TANGI /269 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001389/2024
30	D-BLAPL/13253/2026 BLAPL/4521/2026	JAGANNATH NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /190 /2024 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000078/2024
31	D-BLAPL/13269/2026 BLAPL/4522/2026	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SAHID NAGAR P.S. /348 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000829/2025
32	D-BLAPL/12942/2026 BLAPL/4523/2026	FARDEEN KHAN @ RAJA VS STATE OF ODISHA	KAMIL RASHID VS	JHARSUGUDA /114 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000008/2026
33	D-BLAPL/12657/2026 BLAPL/4524/2026	BABLU KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BINIKA /179 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000064/2025
34	D-BLAPL/12952/2026 BLAPL/4525/2026	SARANGA RANA VS	BRAJA KISHOR PANDA VS	KOMNA PS /125 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/13270/2026 BLAPL/4526/2026	STATE OF ODISHA SODI MUNNA VS	RAJIB LOCHAN PATTNAIK VS	SA/0000018/2026 / /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
36	D-BLAPL/12983/2026 BLAPL/4527/2026	STATE OF ODISHA SANDHYARANI SAHU VS	GOPAL KRISHNA NAYAK VS	SPL. 2(a)C.C./0000041/2025 TARASINGI /175 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANGIRI
37	D-BLAPL/9250/2026 BLAPL/4528/2026	STATE OF ODISHA SANDEEP SWAIN VS	ALOK PRASAD NANDA VS	GR/0000850/2024 JAJPUR TOWN /341 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
38	D-BLAPL/12985/2026 BLAPL/4529/2026	STATE OF ODISHA OM NANDA VS	SIDHARTHA DAS VS	Spl/0000098/2025 DEOGAON /356 /2025 DISTRICT & SESSIONS JUDGE,BOLANGIR
39	D-BLAPL/13254/2026 BLAPL/4530/2026	STATE OF ODISHA BAYA @ CHAKULI @ SANTOSH PARIDA VS	ARIJEET MISHRA VS	SC/0000015/2026 PATTAMUNDAI MODEL /266 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDAI
40	D-BLAPL/11719/2026 BLAPL/4531/2026	STATE OF ODISHA CHOUBANA BAG VS	JNYANANANDA PANDA VS	ST/0000008/2026 KESINGA /411 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA
41	D-BLAPL/13274/2026 BLAPL/4532/2026	STATE OF ODISHA RAGHUNATH NAG VS	ROHIT KUMAR SUNA VS	CT/0000005/2026 / /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
42	D-BLAPL/13010/2026 BLAPL/4533/2026	STATE OF ODISHA JITUMITRA NAYAK @ JITU NAYAK VS	BHABANI SHANKAR DASPARIDA VS	2(A)CC/0000015/2026 GANIA /150 /2025 DISTRICT AND SESSIONS JUDGE,NAYAGIRI
43	D-BLAPL/13040/2026 BLAPL/4534/2026	STATE OF ODISHA SAMPATRAO BHANUDAS CHORUMULE VS	SURAJ MOHANTY VS	ST/0000032/2026 NISCHINTAKOILI /89 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack)
44	D-BLAPL/13276/2026 BLAPL/4535/2026	STATE OF ODISHA ASHISH SALBAM VS	RAJIB LOCHAN PATTNAIK VS	GR/0000155/2026 / /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
45	D-BLAPL/13050/2026 BLAPL/4536/2026	STATE OF ODISHA RAJANI BEHERA VS	SURYAKANTA DASH VS	SPL. 2(a)C.C./0000041/2025 SAHADEV KHUNTA /492 /2025 A.D.J.,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000396/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/13053/2026 BLAPL/4537/2026	LAXMIDHAR LENKA VS STATE OF ODISHA	SURYAKANTA DASH VS	SAHADEV KHUNTA /492 /2025 A.D.J.,BALASORE(Baleshwar) Spl/0000396/2025
47	D-BLAPL/13130/2026 BLAPL/4538/2026	KRISHNA MURARI VS STATE OF ODISHA	RAMANANDA THANAPATI VS	// SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/000007/2026
48	D-BLAPL/13277/2026 BLAPL/4539/2026	BABULA KALUNDIA VS STATE OF ODISHA	MANORANJAN PADHY VS	KHUNTUNI /103 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000169/2023
49	D-BLAPL/13284/2026 BLAPL/4540/2026	CHITRASEN GANDA @ JAYRAM VS STATE OF ODISHA	ARIJEET MISHRA VS	UMERKOTE /57 /2026 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000090/2026
50	D-BLAPL/13228/2026 BLAPL/4541/2026	NETRANANDA PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /336 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000085/2024
51	D-BLAPL/13240/2026 BLAPL/4542/2026	SOURAV TIWARY @ SAURAV VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHAJURIPADA /60 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000084/2026
52	D-BLAPL/13312/2026 BLAPL/4543/2026	SANJAY BANCHHOR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /283 /2022 A.D.J.,SUNDARGARH(Sundargarh) ST/0000068/2023
53	D-BLAPL/13285/2026 BLAPL/4544/2026	IRA MALLICK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000052/2025
54	D-BLAPL/13313/2026 BLAPL/4545/2026	PRAMOD KUMAR DASH VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BADAMBADI /471 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001178/2025
55	D-BLAPL/13289/2026 BLAPL/4546/2026	AJAYA KARADA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ADVA /7 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000019/2025
56	D-BLAPL/12828/2026 BLAPL/4547/2026	ASHIS NAYAK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /489 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000180/2025
57	D-BLAPL/12271/2026	RAJU MUKHI	BIJAY KUMAR MISHRA	BETNOTI /102 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4548/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000018/2026
58	D-BLAPL/13314/2026 BLAPL/4549/2026	SANA @ AKSAR ALI SHAH VS STATE OF ODISHA	SABYASACHI MISHRA VS	DELANGA /103 /2026 J.M.F.C.,PIPILI(Puri) GR/0000325/2026
59	D-BLAPL/13164/2026 BLAPL/4550/2026	RAJESH KUMAR SAHOO VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000047/2026
60	D-BLAPL/13295/2026 BLAPL/4551/2026	KIRAN SUNANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /59 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama) Spl/0000125/2026
61	D-BLAPL/12663/2026 BLAPL/4552/2026	BASANTA KUMAR NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PURUNAKATAK /61 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000090/2026
62	D-BLAPL/12851/2026 BLAPL/4553/2026	BAPI MALLIK @ RAHUL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /108 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000362/2026
63	D-BLAPL/13297/2026 BLAPL/4554/2026	SUNIL KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /39 /2026 2ND A.D.J,KHURDA(Khordha) TR/0000011/2026
64	D-BLAPL/13303/2026 BLAPL/4555/2026	ALOK PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 DIST.&SESSIONS JUDGE,KENDRAPARA TR/0000036/2026
65	D-BLAPL/13307/2026 BLAPL/4556/2026	RAMA CHANDRA KHARA VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /229 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000137/2024
66	D-BLAPL/13331/2026 BLAPL/4557/2026	NIBASA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /179 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000064/2025
67	D-BLAPL/13183/2026 BLAPL/4558/2026	M. PRASAN @ MARI PRASANNA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HINJILI /537 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000166/2025
68	D-BLAPL/13184/2026 BLAPL/4559/2026	MANI SINDHE VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /92 /2026 S.D.J.M.,BERHAMPUR(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/13072/2026 BLAPL/4560/2026	STATE OF ODISHA MANAS BHOI VS	BIJAYA KUMAR RAGADA VS	GR/0000566/2026 SONEPUR /119 /2024 SPECIAL JUDGE,SONEPUR(Sonepur)
70	D-BLAPL/13188/2026 BLAPL/4561/2026	STATE OF ODISHA CHANDRAKANTA MALLIK VS	SATYAJIT MOHAPATRA (2) VS	Spl/0000014/2024 BHADRAK TOWN /168 /2026 DISTRICT & SESSIONS JUDGE,BHADRA
71	D-BLAPL/11783/2026 BLAPL/4562/2026	STATE OF ODISHA BIPIN NAG VS	SURESH KUMAR JENA VS	Spl/0000026/2026 BIRMAHARAJPUR /19 /2026 S.D.J.M.,BIRMAHARAJPUR(Sonepur)
72	D-BLAPL/12379/2026 BLAPL/4563/2026	STATE OF ODISHA M. MUNA RAO VS	RITA SINGH VS	GR/0000046/2026 MAHILA P.S. BUXIBAZAR /9 /2026 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
73	D-BLAPL/13190/2026 BLAPL/4564/2026	STATE OF ODISHA BAPI @ SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS	SARADA PRASAD DASH VS	ST/0000086/2026 KHAIRA /42 /2026 J.M.F.C.,SORO(Baleshwar)
74	D-BLAPL/13157/2026 BLAPL/4565/2026	STATE OF ODISHA BABULA MALI VS	JUGALA KISHORE PANDA VS	CT/0000303/2026 GUNUPUR /56 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada)
75	D-BLAPL/13173/2026 BLAPL/4566/2026	STATE OF ODISHA D.DIPTI RANJAN, @ DIPTIRANJAN @ CHAMBA VS	ABHIRAM GOUDA VS	TR/0000016/2026 BHARATPUR PS /759 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha)
76	D-BLAPL/13342/2026 BLAPL/4567/2026	STATE OF ODISHA MADHUSUDAN NAYAK VS	JYOTIRMAYA SAHOO VS	CT/0002193/2025 RAMBHA (KHALLIKOTE) /198 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
77	D-BLAPL/13178/2026 BLAPL/4568/2026	STATE OF ODISHA M. PRASAN @ MARI PRASANNA VS	RAJENDRA NARAYAN ROUT VS	GR/0000589/2026 HINJILI /361 /2024 A.D.J.,CHATRAPUR(Ganjam)
78	D-BLAPL/13181/2026 BLAPL/4569/2026	STATE OF ODISHA M. PRASAN @ MARI PRASANNA VS	RAJENDRA NARAYAN ROUT VS	ST/0000165/2025 HINJILI /331 /2024 A.D.J.,CHATRAPUR(Ganjam)
79	D-BLAPL/12943/2026 BLAPL/4570/2026	STATE OF ODISHA SANJIT SAHU VS STATE OF ODISHA	SURENDRA MOHANTY VS	ST/0000164/2025 SAMBALPUR TOWN /41 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000017/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-BLAPL/13351/2026 BLAPL/4571/2026	LADU @ LADUKISHORE PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /291 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000009/2026
81	D-BLAPL/13182/2026 BLAPL/4572/2026	AJAYA MAHANANDIA VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000011/2026
82	D-BLAPL/13131/2026 BLAPL/4573/2026	SAMRAT RAY @ RAHUL VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /394 /2025 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000374/2025
83	D-BLAPL/12944/2026 BLAPL/4574/2026	BINOD BEHERA VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /469 /2024 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000103/2025
84	D-BLAPL/13355/2026 BLAPL/4575/2026	SK. SARUK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /14 /2020 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000133/2020
85	D-BLAPL/13357/2026 BLAPL/4576/2026	MONALISA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000036/2026
86	D-BLAPL/13358/2026 BLAPL/4577/2026	MANORANJAN ROUL VS STATE OF ODISHA	RAJJEET ROY VS	/ / DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000213/2026
87	D-BLAPL/13356/2026 BLAPL/4578/2026	ARUNA KUMAR MUNI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /26 /2023 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000026/2023
88	D-BLAPL/13068/2026 BLAPL/4579/2026	SANGRAM KESHARI SAMANTRAY VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	PARJANG /80 /2014 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000218/2025
89	D-BLAPL/12945/2026 BLAPL/4580/2026	JEEBAN LUHA @ ANUBHABA VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	BOUDH /274 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000009/2025
90	D-BLAPL/13362/2026 BLAPL/4581/2026	VIKASH KUMAR VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000014/2025
91	D-BLAPL/13132/2026	AMIT KASYAP @ AMIT KUMAR KASYAP	BIKASH KARNA	GHANTAPADA /201 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4582/2026	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000287/2025
92	D-BLAPL/13455/2026 BLAPL/4583/2026	KIRTAN @ KIRTTAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /151 /2026 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000635/2026
93	D-BLAPL/13133/2026 BLAPL/4584/2026	TAPU @ TAPAN @ KHIROD BHOI VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /196 /2024 2ND A.D.J.,CUTTACK(Cuttack) ST/0000080/2025
94	D-BLAPL/13198/2026 BLAPL/4585/2026	MITU @ DURYODHAN BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /71 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000040/2025
95	D-BLAPL/13301/2026 BLAPL/4586/2026	FAKIRA KHARA VS STATE OF ODISHA	MANGU NANDY VS	POTTANGI /124 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000119/2023
96	D-CMAPL/20714/2026 CMAPL/66/2026	BATESWAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// (//
97	D-CMAPL/14894/2026 CMAPL/67/2026	DR.UMAKANTA JENA VS STATE OF ODISHA	SANGRAM JENA VS	// (//
98	D-CMAPL/20704/2026 CMAPL/68/2026	PARAMANANDA BHADRA VS STATE OF ODISHA	SANGRAM JENA VS	// (//
99	D-CMP/20769/2026 CMP/797/2026	SUCHITRA SUBUDHI VS JAYASHREE JENA	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2026
100	D-CMP/19525/2026 CMP/798/2026	KRUPASINDHU DAS VS DAMBARUDHAR DAS	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (JD),DHAMNAGAR(Bhadra EC/0000009/2022
101	D-CMP/19166/2026 CMP/799/2026	NAGUNI BARIK VS SATYANANDA BARIK	PRATIK DASH VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa IA/0000059/2014
102	D-CMP/20506/2026 CMP/800/2026	SUREKHA BALIARSINGH VS	BIKRAM RATH VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cut

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CMP/21245/2026 CMP/801/2026	RENU CHHAPOLIA JAGABANDHU JENA VS THE COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA	SUNIT SAHOO VS	CS/0000046/2015 // 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR
104	D-CMP/20645/2026 CMP/802/2026	CHINTAMANI JENA VS RENUBALA MOHANTY	SOURYA MISHRA VS	CS/0000629/2023 // CIVIL JUDGE (JD),BALASORE(Baleshwar)
105	D-CMP/19457/2026 CMP/803/2026	K. NARASINGHA PATRO @ NARASINGH VS JAMBHU PATRO	SURJYA NARAYAN SAHU VS	CS/0000274/2011 // ADDL.CIVIL JUDGE(JR.DIVN.)DIGAPAHARA
106	D-CMP/19463/2026 CMP/804/2026	BALAKRUSHNA KAR VS NALINI PRAVA KAR @ NALINI KUMARI KAR	GAJENDRANATH ROUT VS	CS/0000009/2019 // CIVIL JUDGE (SD),NIMAPARA(Puri)
107	D-CONTC/10809/2026 CONTC/2811/2026	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS JAGMOHAN MEENA, DEPUTY COMMISSIONER OF POLICE,BHUBANESWAR	RANJAN KUMAR ROUT VS	// () //
108	D-CONTC/17451/2026 CONTC/2812/2026	PITAMBAR MURMU VS SANJAY KUMAR SINGH, I.A.S	TRILOCHAN RATH VS	// () //
109	D-CONTC/19837/2026 CONTC/2813/2026	LOKANATH PRASAD PALAI VS SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA,WATER RESOURCES DEPT., KHURDA	ADV. VS	// () //
110	D-CONTC/19893/2026 CONTC/2814/2026	SASWOTEE PATRA VS ASWATHY S, IAS	ADV. VS	// () //
111	D-CONTC/19895/2026 CONTC/2815/2026	RASHMITA GAHIR VS ASWATHY S, IAS	ADV. VS	// () //
112	D-CONTC/19897/2026 CONTC/2816/2026	JHARANA NAIK VS ASWATHY S, IAS	ADV. VS	// () //
113	D-CONTC/21170/2026 CONTC/2817/2026	SANJAYA KUMAR MOHAPATRA VS RAJ KISHORE JENA, SUB COLLECTOR, PURI	KARUNAKAR GAYA VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/20844/2026 CONTC/2818/2026	SARAT CHANDRA PATRA VS S.N GIRISH,IAS, SECRETARY PANCHYAT RAJ DEPTT.	ADV VS	// 0 //
115	D-CONTC/17302/2026 CONTC/2819/2026	KARUNAKAR PANDA VS ASWATHY S., IAS	ADV. VS	// 0 //
116	D-CONTC/19675/2026 CONTC/2820/2026	NIRUPAMA NANDA VS BIRENDRA KARKARA, IAS	ADV. VS	// 0 //
117	D-CONTC/19677/2026 CONTC/2821/2026	ABHAYA KUMAR DASH VS PABITRA MOHAN BARIK, D.E.O., KENDRAPARA	ADV. VS	// 0 //
118	D-CONTC/19680/2026 CONTC/2822/2026	BIJAYA KUMAR PARIDA VS DEO RANJAN SING, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/19987/2026 CONTC/2823/2026	BIBHU RANJAN BISWAL VS DR.DOLAMANI PRADHAN,CHIEF DIST MEDICAL AND PUBLIC HEALTH OFFICER, MALKANGIRI	ADV VS	// 0 //
120	D-CONTC/21313/2026 CONTC/2824/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS MANORANJAN KUMBHAR, IIC, BISRA POLICE STATION, ROURKELA	ADV. VS	// 0 //
121	D-CONTC/18795/2026 CONTC/2825/2026	PRADIP KUMAR DASS VS SHIBASIS PARIDA, TAHASILDAR, JATNI, KHORDHA	ADV. VS	// 0 //
122	D-CONTC/18483/2026 CONTC/2826/2026	SUSHANTA KUMAR GIRI VS IPSITA BALIARSINGH, ADDL. TAHASILDAR, JATNI, KHORDHA	ADV. VS	// 0 //
123	D-CONTC/20626/2026 CONTC/2827/2026	SUNIL KUMAR KHILARI VS BHASKAR JYOTI SARMA, IAS	DHANANJAYA DAS VS	// 0 //
124	D-CRLA/13384/2026 CRLA/415/2026	KRUPASINDHU MOHANTA VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	BALASORE VIGILANCE /34 /2012 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000031/2012
125	D-CRLA/11329/2026	MAMATA PATRA	GOPAL KRUSHNA MOHANTY	VIGILANCE PS (BERHAMPUR) /44 /2000

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/416/2026	VS STATE OF ODISHA(VIG.)	VS	AUTHORISED OFFICER, SPL. COURT, B CC/000007/2015
126	D-CRLA/10818/2026 CRLA/417/2026	SUDHIR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TIGIRIA /264 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000031/2025
127	D-CRLA/12932/2026 CRLA/418/2026	HEMANTA BHOI VS STATE OF ODISHA	DEVASHIS PANDA VS	DHAMA /110 /2022 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000009/2023
128	D-CRLA/13216/2026 CRLA/419/2026	PRATAP SWAIN VS STATE OF ODISHA	GOURAV MOHANTY VS	ERASAMA /219 /2022 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000074/2023
129	D-CRLMC/13012/2026 CRLMC/1526/2026	PABITRA BEHERA @ PABITRA KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 S.D.J.M.,KHURDA(Khordha) CMC/0000226/2025
130	D-CRLMC/13075/2026 CRLMC/1527/2026	URMILA NAIK VS STATE OF ODISHA	SASMITA NANDA VS	HARABHANGA /60 /2022 JMFC, HARABHANGA(Baudh) CT/0000159/2022
131	D-CRLMC/11617/2026 CRLMC/1528/2026	SAMIR KUMAR NEPAK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	SAHADEV KHUNTA /154 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000313/2025
132	D-CRLMC/11059/2026 CRLMC/1529/2026	PRADEEP KUMAR MOHAPATRA@PRADIP MOHAPATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JODAPADAR /315 /2021 JMFC, KANAS(Puri) GR/0000111/2022
133	D-CRLMC/12289/2026 CRLMC/1530/2026	BALLAVA JENA @ BALLAV JENA VS STATE OF ODISHA	AMLAN MOHANTY VS	BARI RAMCHANDRAPUR /31 /2021 DIST.& SESSIONS JUDGE,JJPUR(Jajapu CT/0000151/2023
134	D-CRLMC/12719/2026 CRLMC/1531/2026	SACHIDANANDA BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /8 /2023 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000874/2023
135	D-CRLMC/12870/2026 CRLMC/1532/2026	RAIDAS BINDHANI VS ABANI KUMAR NAIK	PULAKESH MOHANTY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
136	D-CRLMC/13281/2026 CRLMC/1533/2026	BIPIN BARAL VS	SURYAKANTA DWIBEDI VS	ICC/0000163/2024 CHANDAPUR /163 /2025 J.M.F.C.,RANPUR(Nayagarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/12951/2026 CRLMC/1534/2026	STATE OF ODISHA RABINDRA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	CRMC/0000054/2025 AUL /28 /2020 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000013/2020
138	D-CRLMC/12790/2026 CRLMC/1535/2026	BHAGU @ BHAGABAN MISHRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /55 /2016 S.D.J.M.,PURI(Puri) GR/0000398/2016
139	D-CRLMC/13537/2026 CRLMC/1536/2026	A. SAROJINI VS STATE OF ODISHA	SAMIR KUMAR MISHRA,(SR. ADV.) VS	BALIANTA P.S. /33 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000129/2024
140	D-CRLMC/13451/2026 CRLMC/1537/2026	SIBA KHORA VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /137 /2015 S.D.J.M.,KORAPUT(Koraput) GR/0000569/2015
141	D-CRLMC/13723/2026 CRLMC/1538/2026	M/S SEVEN HILLS ESTATES LTD. VS STATE OF ODISHA	PRASANT KISHORE RAY VS	EOW,BHUBANESWAR /17 /2016 PRESIDING OFFICER, DESIGNATED CO CT/0000015/2016
142	D-CRLMC/13539/2026 CRLMC/1539/2026	RAKESH @ RAJESH KUMAR SAHU VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	BANHARPALI /62 /2016 SPECIAL JUDGE (POCSO), JHARSUGUD TR/0000080/2016
143	D-CRLMC/13237/2026 CRLMC/1540/2026	SANJAYA KUMAR MOHANTY VS ABHAYA KUMAR SAHOO	BISHNU PRASAD PRADHAN VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0002360/2019
144	D-CRLMP/10530/2026 CRLMP/635/2026	INFORMANT VS STATE OF ODISHA	JAGANNATH KAMILA VS	TALABANIA /233 /2025 () //
145	D-CRLMP/9377/2026 CRLMP/636/2026	GANGADHAR MAHARANA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //
146	D-CRLREV/11129/2026 CRLREV/346/2026	NIRANJAN SRICHARAN TRIPATHY VS NIRUPAMA TRIPATHY	PRATIK DASH VS	MAHILA P.S. BUXIBAZAR /95 /2013 DISTRICT & SESSIONS JUDGE,CUTTAC CRA/0000099/2023
147	D-CRLREV/11852/2026 CRLREV/347/2026	BINOD BIHARI DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /547 /2024 A.D.J.,KODALA(Ganjam) ST/0000224/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLREV/12671/2026 CRLREV/348/2026	PRAFULLA KUMAR PRADHAN VS RAMESH CHANDRA BARIK	MRUGANKA MAULI PATNAIK VS	//0 SPECIAL JUDGE, (C.B.I.-II),BHUBANESW CRA/0000026/2024
149	D-CRLREV/13189/2026 CRLREV/349/2026	AVIGNA DEVA INVESTMENT, 1ST FLOOR K.B. COMPLEX, COLLEGE SQUARE, CUTTACK VS DWIJENDRA KUMAR BEHERA	TUKAR KUMAR MISHRA VS	//0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000039/2023
150	D-EXP/19126/2026 EXP/65/2026	SHIBA PRASAD KUNAR VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// () //
151	D-EXP/15346/2026 EXP/66/2026	PONNADA@ P.APPA RAO VS BALA MUKUNDA BHUYAN	SARAT KUMAR BEHERA VS	// () //
152	D-FAO/16836/2026 FAO/544/2026	SANDHYARANI PATRO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001271/2016
153	D-FAO/13635/2026 FAO/545/2026	RADHAMOHAN KHATUA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000158/2006
154	D-FAO/18800/2026 FAO/546/2026	RABINDRA KUMAR BAIRIGANJAN VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000071/2019
155	D-JCRLA/13765/2026 JCRLA/136/2026	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	ADV. VS	MANGALA BAG /214 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000082/2025
156	D-JCRLA/13766/2026 JCRLA/137/2026	TAPAN PALEI@DAHARA VS STATE OF ODISHA	ADV. VS	CHOUDWAR /19 /2018 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000237/2018
157	D-JCRLA/13771/2026 JCRLA/138/2026	ACCUSED VS STATE OF ODISHA	ADV. VS	BRAJARAJNAGAR /140 /2025 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000053/2025
158	D-JCRLA/13772/2026 JCRLA/139/2026	ACCUSED VS STATE OF ODISHA	ADV. VS	BRAJARAJNAGAR /140 /2025 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000053/2025
159	D-JCRLA/13773/2026	SRIKANTA SETHI@SUKANTA KUMAR SETHI	ADV.	DHARAKOT PS /24 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	JCRLA/140/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000015/2023
160	D-JCRLA/13775/2026 JCRLA/141/2026	SANTOSH KHANDEI VS STATE OF ODISHA	ADV. VS	BUGUDA /604 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000154/2023
161	D-JCRLA/13776/2026 JCRLA/142/2026	AJAYA DEHURI VS STATE OF ODISHA	ADV. VS	CHOUDWAR /391 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000124/2024
162	D-JCRLA/13777/2026 JCRLA/143/2026	KESHA@KESHABA NAHAK VS STATE OF ODISHA	ADV. VS	POLASARA PS /417 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Garh) Spl/0000200/2021
163	D-JCRLA/13778/2026 JCRLA/144/2026	SAMA@SOMA MUNDA VS STATE OF ODISHA	ADV. VS	REAMAL /94 /2025 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000007/2025
164	D-JCRLA/13779/2026 JCRLA/145/2026	KALIA BASKE VS STATE OF ODISHA	ADV. VS	BASTA /253 /2023 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000240/2023
165	D-JCRLA/13781/2026 JCRLA/146/2026	GOPINATH KUNDA@BAIDHAR VS STATE OF ODISHA	ADV. VS	KISSANNAGAR PS /226 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000155/2025
166	D-JCRLA/13782/2026 JCRLA/147/2026	SRINIBAS@RABINDRA PANDA VS STATE OF ODISHA	ADV. VS	MADHUPATNA /323 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000188/2025
167	D-JCRLA/13783/2026 JCRLA/148/2026	SANJAY SAHOO VS STATE OF ODISHA	ADV. VS	JAJPUR ROAD /2 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000002/2025
168	D-JCRLA/13784/2026 JCRLA/149/2026	BRAJAKISHORE JENA@GHUNGURU VS STATE OF ODISHA	ADV. VS	JAJPUR SADAR /113 /2018 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) CT/0000253/2018
169	D-JCRLA/13786/2026 JCRLA/150/2026	BISHNU MALLIK VS STATE OF ODISHA	ADV. VS	CHANDANPUR /145 /2018 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000041/2024
170	D-MACA/20715/2026 MACA/433/2026	NARAHARI MUNDA VS	DEBASISH PATNAIK VS	// 5TH M.A.CT.,ANANDAPUR(Kendujhar)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MACA/20719/2026 MACA/434/2026	ARJUN MUNDA SASMITA MOHANTY VS PART LALIT GUPTA	DEBASISH PATNAIK VS	Mac/0000005/2025 // 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000403/2020
172	D-MACA/13684/2026 MACA/435/2026	D.M.,ORIENTAL INSURANCE CO.LTD., GANJAM VS KOTA PAPAYA REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000398/2022
173	D-MACA/11000/2026 MACA/436/2026	MANAGER LEGAL, ODISHA LEGAL HUB, NATIONAL INSURANCE CO.LTD.,CUTTACK VS EPILI SARASWATI	ADAM ALI KHAN VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000134/2023
174	D-MACA/17628/2026 MACA/437/2026	D.M., THE NEW INDIA ASSURANCE CO. LTD., BERHAMPUR VS MAJJI PREMKUMAR	NIGAMANANDA DAS VS	// A.D.J.,PARALAKHEMUNDI(Gajapati) Mac/0000001/2023
175	D-MATA/20596/2026 MATA/174/2026	ROJALIN KHATUA VS SUSHIL KUMAR KHATUA	PRIYA RANJAN SINGH VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000109/2025
176	D-RPFAM/20605/2026 RPFAM/134/2026	MANAS RANJAN SATHPATHY @ MANAS SATPATHY VS TISTA PADHEE	RAJKISHORE SWAIN VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CMC/0000030/2024
177	D-RSA/17718/2026 RSA/237/2026	POTANURU RANJIT KUMAR PRUSTY VS POTANURU BAURIBANDHU PRUSTY	SIDHARTH SANKAR MOHAPATRA VS	// A.D.J.,KHALLIKOTE(Ganjam) RFA/0000018/2016
178	D-RSA/18201/2026 RSA/238/2026	BIBHUTI BHUSAN MOHANTY VS BANK OF INDIA,RETAIL BUSINESS CENTRE,BHUBANESWAR	SUVENDU KUMAR RAY VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000130/2025
179	D-RSA/17293/2026 RSA/239/2026	SAROJA SAHOO VS SATYAJITA BARIK	AJIT KUMAR TRIPATHY VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000019/2024
180	D-RSA/50581/2025 RSA/240/2026	ASWINI KUMAR DASH VS NILESH KUMAR GHODASARA	VS	// DISTRICT & SESSIONS JUDGE,SAMBAL RFA/0000007/2018
181	D-RSA/18569/2026 RSA/241/2026	STATE OF ODISHA VS SURATI SAHOO	SWAYAMBHU MISHRA,A.S.C VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000115/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-RSA/19971/2026 RSA/242/2026	KANAKLATA MOHAPATRA VS RAMANI RANJAN MOHAPATRA	MANOJ KUMAR PANDA VS	// A.D.J.,JAJPUR(Jajapur) RFA/0000004/2013
183	D-RSA/9304/2026 RSA/243/2026	BASANTA MANJARI MOHANTY VS MANOJ KUMAR MOHANTY	SUSHANT KUMAR PRADHAN VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000023/2022
184	D-RSA/20233/2026 RSA/244/2026	STATE OF ODISHA VS RIKA SUMATI	SABITA RANJAN PATTNAIK,A.G.A VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000024/2024
185	D-TRP(C)/14734/2026 TRP(C)/148/2026	MONALISA PATTANAIAK VS BUDHADEV SWAIN	ALOK KUMAR MOHAPATRA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000052/2026
186	D-TRPCRL/13491/2026 TRPCRL/39/2026	HIMANSU SEKHAR ROUT VS STATE OF ODISHA	BIKASH MISHRA VS	JAJPUR ROAD /57 /2020 A.D.J.,JAJPUR ROAD(Jajapur) ST/0000013/2021
187	D-TRPCRL/8397/2026 TRPCRL/40/2026	MONALISA PATTANAYAK@PATTANAIAK VS PRAVASINI ROUT	ALOK KUMAR MOHAPATRA VS	//0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) DV M.C./0000046/2026
188	D-WA/7206/2026 WA/687/2026	COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION , KHURDA VS PRATAP CHANDRA BARAD	SAIBRATA RATH VS	// () //
189	D-WA/20372/2026 WA/688/2026	MAYURBHANJ SHAKTI SANGHA, BADAHI, MAYURBHANJ VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //
190	D-WA/20663/2026 WA/689/2026	MANI TIRUMALA PROJECTS PRIVATE LIMITED VS STATE OF ODISHA	ANKITA MUKHERJI VS	// () //
191	D-WA/17958/2026 WA/690/2026	STATE OF ODISHA VS PADMA LOCHAN NAIK	MANAS RANJAN MOHANTY,A.G.A VS	// () //
192	D-WA/16167/2026 WA/691/2026	COMMISSIONER CUM SECY. TO GOVT. OF ODISHA SCHOOL AND MASS EDUCATION VS AJAY KUMAR DALAI	SUREN NARAYAN PATNAIK,A.G.A VS	// () //
193	D-WA/18113/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/692/2026	VS	VS	0
		BISWAMITRA DHAL		//
194	D-WA/18363/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/693/2026	VS	VS	0
		MAA SANTOSHI SELF HELP GROUP		//
195	D-WA/18390/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/694/2026	VS	VS	0
		APARNA SELF HELP GROUP , LACHHIPUR, SONEPUR		//
196	D-WA/18391/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/695/2026	VS	VS	0
		MAA BHABANI WOMEN SELF HELP GROUP, BANKIPALI SUBARNAPUR		//
197	D-WA/18715/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//
	WA/696/2026	VS	VS	0
		BAJRANG LAL AGRAWAL		//
198	D-WP(C)/19155/2026	SAMBARI KISKU	RAJESH RANJAN SAHOO	//
	WP(C)/14565/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/16226/2026	SATYABHAMA MOHANTY	BIBEKANANDA UDGATA	//
	WP(C)/14566/2026	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/18815/2026	LAXMIDHAR MAHAPATRA	ACHYUTANANDA PATTANAIK	//
	WP(C)/14567/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/19413/2026	SUBHASHREE MOHANTY	AKSHAYA KUMAR PANDEY	//
	WP(C)/14568/2026	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/18865/2026	RADHAKANTA GURU	AMIT KUMAR SAA	//
	WP(C)/14569/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/19390/2026	SASMITA PANDA	DR. JITENDRA KUMAR LENKA	//
	WP(C)/14570/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/20409/2026	M/S.B.L.AUTO INDUSTRIES(P) LTD., BHUBANESWAR	GOURI MOHAN RATH	//
	WP(C)/14571/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/20671/2026 WP(C)/14572/2026	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BHUBANESWAR SUMITRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // 0 //
206	D-WP(C)/20796/2026 WP(C)/14573/2026	HIMANSU SEKHAR SENAPATI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
207	D-WP(C)/19489/2026 WP(C)/14574/2026	BANSHIDHAR MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
208	D-WP(C)/20795/2026 WP(C)/14575/2026	BIJAY KUMAR BEHERA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
209	D-WP(C)/20734/2026 WP(C)/14576/2026	JAGDISH SAGAR VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
210	D-WP(C)/18435/2026 WP(C)/14577/2026	NILAMBAR GARNAIK VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
211	D-WP(C)/19482/2026 WP(C)/14578/2026	SWARNALATA DASH VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
212	D-WP(C)/19535/2026 WP(C)/14579/2026	ALEKH DEHURY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
213	D-WP(C)/19484/2026 WP(C)/14580/2026	BHAGYALATA NAYAK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
214	D-WP(C)/19491/2026 WP(C)/14581/2026	M/S BIMAL INDUSTRIES, JAJPUR VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
215	D-WP(C)/19587/2026 WP(C)/14582/2026	STAR HEALTH AND ALLIED INSURANCE CO. LTD., BHUBANESWAR VS INSURANCE OMBUDSMAN, 62, BHUBANESWAR	RAMESH CHANDRA SAHOO VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/19480/2026 WP(C)/14583/2026	DEBAKI JENA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
217	D-WP(C)/20412/2026 WP(C)/14584/2026	ABHAYA KHUNTIA VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
218	D-WP(C)/19508/2026 WP(C)/14585/2026	BASANTA KUMAR BEHERA VS COLLECTOR, KHORDHA	SOUBHAGYA KUMAR RATH VS	// 0 //
219	D-WP(C)/18217/2026 WP(C)/14586/2026	RAGHUNATH BEHERA VS ODISHA GRAMEEN BANK, BHUBANESWAR	SOUBHAGYA KUMAR DASH VS	// 0 //
220	D-WP(C)/19321/2026 WP(C)/14587/2026	PRATYUSINI MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
221	D-WP(C)/19522/2026 WP(C)/14588/2026	SUCHISMITA MISHRA VS STATE OF ODISHA	RUCHI RAJGARHIA VS	// 0 //
222	D-WP(C)/19499/2026 WP(C)/14589/2026	SK.ABDUL OBRAD @ OHID VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
223	D-WP(C)/15882/2026 WP(C)/14590/2026	SUSILA DEVI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
224	D-WP(C)/20803/2026 WP(C)/14591/2026	RAJENDRA KUMAR TULSI VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
225	D-WP(C)/19592/2026 WP(C)/14592/2026	FIROJ KUMAR TURUK VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //
226	D-WP(C)/20027/2026 WP(C)/14593/2026	MANOJ KUMAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
227	D-WP(C)/19328/2026	MADAN MOHAN RAUT	SUMIT KUMAR MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14594/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/19113/2026 WP(C)/14595/2026	BASANTA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
229	D-WP(C)/19601/2026 WP(C)/14596/2026	PRAMOD KUMAR BISWAL VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
230	D-WP(C)/19347/2026 WP(C)/14597/2026	JADUNATH DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
231	D-WP(C)/19397/2026 WP(C)/14598/2026	ARJUN GOCHHAYAT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
232	D-WP(C)/18436/2026 WP(C)/14599/2026	DEBENDRA KUMAR MISHRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
233	D-WP(C)/17233/2026 WP(C)/14600/2026	SANJAY DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
234	D-WP(C)/18433/2026 WP(C)/14601/2026	GYANA RANJAN BEHERA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
235	D-WP(C)/19603/2026 WP(C)/14602/2026	SAFIQUDDIN KHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
236	D-WP(C)/14671/2026 WP(C)/14603/2026	SHIVSANKAR MOHANTY VS STATE OF ODISHA	VS	// 0 //
237	D-WP(C)/19609/2026 WP(C)/14604/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
238	D-WP(C)/19614/2026 WP(C)/14605/2026	SANTOSH KUMAR BAGH VS	ANUP UDAYA SENAPATI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/18358/2026 WP(C)/14606/2026	STATE OF ODISHA LAXMIDHAR GURU VS THE MEMBER, BOARD OF REVENUE, CUTTACK	SMITA RANJAN PATNAIK VS	// // 0 //
240	D-WP(C)/19869/2026 WP(C)/14607/2026	RUKMINI DEVI VS THE MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	PRADEEPTA KUMAR SWAIN VS	// 0 //
241	D-WP(C)/20936/2026 WP(C)/14608/2026	RUKMANI MERLI VS ODISHA GRAMEEN BANK, SAMBALPUR	BANSHIDHAR SATAPATHY VS	// 0 //
242	D-WP(C)/21016/2026 WP(C)/14609/2026	GANGA SYAM PRADHAN VS MAHANADI COALFIELDS LTD., JAGANNATH AREA, TALCHER	BIBHU PRASAD PANDA VS	// 0 //
243	D-WP(C)/20997/2026 WP(C)/14610/2026	R.TUMBANATH REDDY VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
244	D-WP(C)/20748/2026 WP(C)/14611/2026	ANAND KUMAR SAMAL VS GOVT. OF ODISHA, BHUBANESWAR	SUJATA JENA VS	// 0 //
245	D-WP(C)/20034/2026 WP(C)/14612/2026	SATYABRATA RAJ VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	// 0 //
246	D-WP(C)/20889/2026 WP(C)/14613/2026	MAHESWAR NAIK VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
247	D-WP(C)/16847/2026 WP(C)/14614/2026	SURESH KUMAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
248	D-WP(C)/20177/2026 WP(C)/14615/2026	JIBAN KALYAN SAHOO VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
249	D-WP(C)/20648/2026 WP(C)/14616/2026	PRAKASH BEHERA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/20837/2026 WP(C)/14617/2026	JOGINDRA SAHU VS STATE OF ODISHA	SAURABHA SAMAL VS	// 0 //
251	D-WP(C)/19075/2026 WP(C)/14618/2026	SANJUKTA DALABEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
252	D-WP(C)/20716/2026 WP(C)/14619/2026	PRASANTA SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
253	D-WP(C)/20764/2026 WP(C)/14620/2026	KALIA PRADHAN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
254	D-WP(C)/19369/2026 WP(C)/14621/2026	RADHARAMAN SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
255	D-WP(C)/20308/2026 WP(C)/14622/2026	SAUDAMINI NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
256	D-WP(C)/19309/2026 WP(C)/14623/2026	SUSANTA KUMAR PARHI VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
257	D-WP(C)/20358/2026 WP(C)/14624/2026	DR. SANDEEP MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
258	D-WP(C)/17800/2026 WP(C)/14625/2026	JOHON SWAIN VS COMMISSIONER CUM SECRETRAY, PANCHAYATRAJ AND DRINKING WATER DEPT., ODISHA	MADHUSUDAN SETHI VS	// 0 //
259	D-WP(C)/20503/2026 WP(C)/14626/2026	BINOD KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
260	D-WP(C)/17501/2026 WP(C)/14627/2026	PRATAP KESHARI SINGH BARIHA VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
261	D-WP(C)/19312/2026	RABINDRA KUMAR NAYAK	KRUSHNA CHANDRA RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14628/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/20342/2026 WP(C)/14629/2026	K.MADHUSUDAN RAO VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
263	D-WP(C)/19342/2026 WP(C)/14630/2026	ASHOK KUJUR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
264	D-WP(C)/20378/2026 WP(C)/14631/2026	M/S DHRUBA CHARAN MOHANTA , JAJPUR VS ASST. COMMISSIONER GST AND CENTRAL EXCISE, BALASORE	BIBHUTI BHUSAN PANDA VS	// 0 //
265	D-WP(C)/19439/2026 WP(C)/14632/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
266	D-WP(C)/20655/2026 WP(C)/14633/2026	DINABANDHU MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
267	D-WP(C)/19344/2026 WP(C)/14634/2026	MANOJ KUMAR MEHER VS PUNJAB NATIONAL BANK, NEW DELHI	AMIT PRASAD BOSE VS	// 0 //
268	D-WP(C)/19348/2026 WP(C)/14635/2026	LIPSARANI ROUT VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
269	D-WP(C)/19668/2026 WP(C)/14636/2026	RADHAKANTA DHAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
270	D-WP(C)/20301/2026 WP(C)/14637/2026	SATYABRATA BALA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
271	D-WP(C)/19449/2026 WP(C)/14638/2026	DR.ASHOK KUMAR MOHANTY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
272	D-WP(C)/20329/2026 WP(C)/14639/2026	BENUDHAR PRADHAN VS	ARUN KUMAR PATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/19616/2026 WP(C)/14640/2026	STATE OF ODISHA SULOCHANA KISAN VS	ANUP UDAYA SENAPATI VS	// // 0
274	D-WP(C)/20653/2026 WP(C)/14641/2026	STATE OF ODISHA ARATI DAS VS	SANGRAM JENA VS	// // 0
275	D-WP(C)/19628/2026 WP(C)/14642/2026	STATE OF ODISHA GURUCHARAN KISAN VS	ANUP UDAYA SENAPATI VS	// // 0
276	D-WP(C)/20023/2026 WP(C)/14643/2026	STATE OF ODISHA PRIYAMBADA RUPADARSHINI BISWAL VS	SUBHADUTTA ROURTRAY VS	// // 0
277	D-WP(C)/19829/2026 WP(C)/14644/2026	STATE OF ODISHA SUNIL KUMAR VS	SWAPNA KUMAR OJHA VS	// // 0
278	D-WP(C)/17224/2026 WP(C)/14645/2026	UNION OF INDIA KANAK MALLIK VS	AYODHYANATH LENKA VS	// // 0
279	D-WP(C)/19816/2026 WP(C)/14646/2026	STATE OF ODISHA GOURANGA CHARAN BEHERA VS	PRASANNA KUMAR PANDA VS	// // 0
280	D-WP(C)/19329/2026 WP(C)/14647/2026	TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., BALASORE ASHOK KUMAR MOHANTY VS	SUMIT KUMAR MOHANTY VS	// // 0
281	D-WP(C)/19822/2026 WP(C)/14648/2026	STATE OF ODISHA MANORANJAN PRUSTY VS	PRASANNA KUMAR PANDA VS	// // 0
282	D-WP(C)/18950/2026 WP(C)/14649/2026	STATE OF ODISHA M/S NARENDRA KUMAR BAL, KEONJHAR VS	BIBHUTI BHUSAN PANDA VS	// // 0
283	D-WP(C)/20720/2026 WP(C)/14650/2026	DY.COMMISSIONER, GST, CE AND CUSTOMS, ROURKELA RITA PRIYADARSINI MOHANTY VS	SMITA RANJAN PATNAIK VS	// // 0
		THE BOARD OF MANAGEMENT, CUTTACK		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/20228/2026 WP(C)/14651/2026	PRATIMA BEHERA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
285	D-WP(C)/19434/2026 WP(C)/14652/2026	BIRAJA PATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
286	D-WP(C)/19403/2026 WP(C)/14653/2026	LINGARAJ NAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
287	D-WP(C)/20963/2026 WP(C)/14654/2026	SIBA NAYAK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
288	D-WP(C)/21227/2026 WP(C)/14655/2026	PINKY MODI VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
289	D-WP(C)/21285/2026 WP(C)/14656/2026	SUBRAT KUMAR ROUT VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
290	D-WP(C)/19435/2026 WP(C)/14657/2026	DEBENDRA ROUT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
291	D-WP(C)/20589/2026 WP(C)/14658/2026	DEBENDRA PRASAD DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
292	D-WP(C)/21244/2026 WP(C)/14659/2026	SATYABHAMA SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
293	D-WP(C)/20650/2026 WP(C)/14660/2026	NARAYAN CHANDRA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
294	D-WP(C)/19408/2026 WP(C)/14661/2026	KALANDI CHARAN KABI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
295	D-WP(C)/19415/2026	CHAMPABATI NAYAK	SHASHI BHUSAN JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14662/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/20992/2026	MADAN SAHU	SAURABHA SAMAL	//
	WP(C)/14663/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/21018/2026	BAIDHAR SAHOO	RABI NARAYAN PANDA	//
	WP(C)/14664/2026	VS CHIEF EXECUTIVE OFFICER, TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., BALASORE	VS	0 //
298	D-WP(C)/20971/2026	DCG PRIVATE LIMITED, KHORDHA	BRAHMANANDA TRIPATHY	//
	WP(C)/14665/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/55409/2025	KALPANA MISHRA	DURGESH NARAYAN RATH	//
	WP(C)/14666/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/21015/2026	AKASH KUMAR BEHERA	RABI NARAYAN PANDA	//
	WP(C)/14667/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/20979/2026	ASHOK KUMAR MOHAPATRA	BRAHMANANDA TRIPATHY	//
	WP(C)/14668/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/19350/2026	SAMIT SUR	AMIT PRASAD BOSE	//
	WP(C)/14669/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/20893/2026	MAMITA MALIK	ANSHUMAN DAS	//
	WP(C)/14670/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/20885/2026	LAXMIDHAR BARIK	BISWAJIT PARIDA	//
	WP(C)/14671/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/21225/2026	SWETA SAHU	SOUMIK SPANDAN TRIPATHY	//
	WP(C)/14672/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/21155/2026	MANDEEP KHADIA	PABITRA KUMAR NAYAK	//
	WP(C)/14673/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/19496/2026 WP(C)/14674/2026	STATE OF ODISHA SK. ABDUL OBRAD @ OHID VS	DURGA PRASAD JENA VS	// // 0
308	D-WP(C)/20877/2026 WP(C)/14675/2026	STATE OF ODISHA BIDYUTPRAVA MISHRA VS	BUDHIRAM DAS VS	// // 0
309	D-WP(C)/21158/2026 WP(C)/14676/2026	STATE OF ODISHA JIBAN DAHANGA VS	PABITRA KUMAR NAYAK VS	// // 0
310	D-WP(C)/19660/2026 WP(C)/14677/2026	STATE OF ODISHA PABITRA KUMBHAR @ PABITRA MOHAN KUMAR VS	SURENDRA KUMAR GARTIA VS	// // 0
311	D-WP(C)/20896/2026 WP(C)/14678/2026	STATE OF ODISHA SANDHYARANI PANDA VS	ANSHUMAN DAS VS	// // 0
312	D-WP(C)/20917/2026 WP(C)/14679/2026	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
313	D-WP(C)/21220/2026 WP(C)/14680/2026	STATE OF ODISHA UDAYA NARAYAN SETHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
314	D-WP(C)/21268/2026 WP(C)/14681/2026	STATE OF ODISHA NRUSINGHA CHARAN DASH VS	DEBAKANT MOHANTY VS	// // 0
315	D-WP(C)/55496/2025 WP(C)/14682/2026	TAHASILDAR, BHUBANESWAR LAXMIDHAR NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
316	D-WP(C)/19450/2026 WP(C)/14683/2026	STATE OF ORISSA RAJALAXMI MOHAPATRA VS	PABITRA KUMAR NAYAK VS	// // 0
317	D-WP(C)/21235/2026 WP(C)/14684/2026	STATE OF ODISHA ANITESH PATI VS	SOUMYA RANJAN MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/20787/2026 WP(C)/14685/2026	ANIRUDDHA DAS VS STATE OF ODISHA	DEBA PRASAD MISHRA VS	// 0 //
319	D-WP(C)/20780/2026 WP(C)/14686/2026	PITAMBAR BHADRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
320	D-WP(C)/21284/2026 WP(C)/14687/2026	PRASHANT KUMAR AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
321	D-WP(C)/19353/2026 WP(C)/14688/2026	HASTAKALA VIKAS SELF HELP, GROUP NUA BANGURASINGH , DHENKANAL GROUP VS STATE OF ODISHA	PAJENDRANATH ROUT VS	// 0 //
322	D-WP(C)/19060/2026 WP(C)/14689/2026	SARITA PARIDA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
323	D-WP(C)/20783/2026 WP(C)/14690/2026	PRAVAKAR BARIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
324	D-WP(C)/21149/2026 WP(C)/14691/2026	BAIJANTI DEVI SAHOO @ BAIJAYNTI SAHOO VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
325	D-WP(C)/21128/2026 WP(C)/14692/2026	M/S PIRYAMBADA DAS VS THE CHIEF COMMISSIONER, CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
326	D-WP(C)/21141/2026 WP(C)/14693/2026	KAILASH SAHOO VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
327	D-WP(C)/19454/2026 WP(C)/14694/2026	ISWAR CHANDRA CHOUDHURY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
328	D-WP(C)/21131/2026 WP(C)/14695/2026	M/S BIKASH KUMAR SAHU VS THE COMMISSIONER, CGST, CX AND CUSTOMS,	KANANBALA ROY CHOUDHURY VS	// 0 //
329	D-WP(C)/20797/2026	DIPANJALEE MAJHI	AMIYA KUMAR BEHERA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14696/2026	VS MAHANADI COALFIELDS LIMITED (MCL), SAMBALPUR	VS	0 //
330	D-WP(C)/20572/2026 WP(C)/14697/2026	SUSAMA MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
331	D-WP(C)/20647/2026 WP(C)/14698/2026	M/S.SUBHALAXMI SWAIN, NAYAPALLI, BHUBANESWAR VS THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SIDHANT DWIBEDI VS	// 0 //
332	D-WP(C)/20968/2026 WP(C)/14699/2026	SUNIL KUMAR RATH VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
333	D-WP(C)/20517/2026 WP(C)/14700/2026	SOUMENDRA NARAYAN PANIGRAHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
334	D-WP(C)/19791/2026 WP(C)/14701/2026	SUBHASHMITA DASH VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
335	D-WP(C)/20969/2026 WP(C)/14702/2026	DCG PVT.LTD., BHUBANESWAR VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
336	D-WP(C)/20784/2026 WP(C)/14703/2026	RABINDRANATH PARIDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
337	D-WP(C)/19065/2026 WP(C)/14704/2026	BIJAYALAXMI MAHAPATRA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
338	D-WP(C)/21322/2026 WP(C)/14705/2026	DUKHABANDHU PRADHAN VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
339	D-WP(C)/20785/2026 WP(C)/14706/2026	BIPIN BIHARI PARIDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
340	D-WP(C)/20887/2026 WP(C)/14707/2026	SUNITA CHOUDHARY VS	DEVAVRAT DEVESH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/19418/2026 WP(C)/14708/2026	STATE OF ODISHA BINAYAK RANSINGH VS LIPSA SAMANTARAY	RATNAKAR SAMANTASINGHAR VS	// // 0 //
342	D-WP(C)/19433/2026 WP(C)/14709/2026	SADI SIMA REDDY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
343	D-WP(C)/21288/2026 WP(C)/14710/2026	BSEE AGRICULTURAL MARKETS LIMITED, MAHARASTRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
344	D-WP(C)/19975/2026 WP(C)/14711/2026	SEKH SALIMUDDIN VS REGIONAL TRANSPORT OFFICER, JAJPUR	PRASANNA KUMAR BEHERA VS	// 0 //
345	D-WP(C)/19523/2026 WP(C)/14712/2026	GAJENDRA BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
346	D-WP(C)/20666/2026 WP(C)/14713/2026	ARATI MADHEI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
347	D-WP(C)/21010/2026 WP(C)/14714/2026	SUPRITI NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
348	D-WP(C)/19997/2026 WP(C)/14715/2026	BISWAJIT SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
349	D-WP(C)/18246/2026 WP(C)/14716/2026	NIRUPAMA ROUT VS STATE OF ODISHA	SUBASH CHANDRA ROURAY VS	// 0 //
350	D-WP(C)/19529/2026 WP(C)/14717/2026	SACHIN KUMAR NAIK VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	BASUDEV BARIK VS	// 0 //
351	D-WP(C)/20807/2026 WP(C)/14718/2026	M/S. COTTAGE DESIGNS PRIVATE LIMITED, BHUBANESWAR VS THE ADDITIONAL COMMISSIONER OF STATE TAX (APPEALS), BHUBANESWAR	RAJESH KUMAR TRIPATHY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/21157/2026 WP(C)/14719/2026	JIBAN DAHANGA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //
353	D-WP(C)/20972/2026 WP(C)/14720/2026	DCG PVT. LTD, BHUBANESWAR VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// () //
354	D-WP(C)/19354/2026 WP(C)/14721/2026	PITAMBAR SWAIN VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// () //
355	D-ABLAPL/10390/2026 ABLAPL/5199/2026	DEBARAJ PANDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	SATYABADI /144 /2026 () //
356	D-ABLAPL/13143/2026 ABLAPL/5200/2026	SK. SIRI @ SARFUDDIN KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /41 /2026 () //
357	D-ABLAPL/13147/2026 ABLAPL/5201/2026	SK. SIRI @ SARFUDDIN KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /47 /2026 () //
358	D-ABLAPL/13163/2026 ABLAPL/5202/2026	MANAS MOHANTY @ MANAS RANJAN MOHANTY VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /797 /2025 () //
359	D-ABLAPL/11762/2026 ABLAPL/5203/2026	ABDUL MAJID KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JAJPUR SADAR /36 /2023 () //
360	D-ABLAPL/12001/2026 ABLAPL/5204/2026	KANDURI PALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /89 /2026 () //
361	D-ABLAPL/12374/2026 ABLAPL/5205/2026	LAXMAN SAHU VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	BARPALLI /358 /2024 () //
362	D-ABLAPL/12428/2026 ABLAPL/5206/2026	ISWAR MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /69 /2026 () //
363	D-ABLAPL/12967/2026	BIKRAM NATH	KULDEEP MOHANTY	MAHILA P.S.(BBSR) /137 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5207/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/12535/2026 ABLAPL/5208/2026	NIBASI JENA VS STATE OF ODISHA	AJAYA NAYAK VS	SAHID NAGAR P.S. /188 /2026 () //
365	D-ABLAPL/12570/2026 ABLAPL/5209/2026	NUPUR PRIYADARSHINI PRUSTY VS STATE OF ODISHA	PRADIPTA KUMAR SAHOO VS	PURI SADAR /149 /2026 () //
366	D-ABLAPL/12802/2026 ABLAPL/5210/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /341 /2025 () //
367	D-ABLAPL/6640/2026 ABLAPL/5211/2026	RASHMI RANJAM MOHANTY VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1097 /2025 () //
368	D-ABLAPL/13338/2026 ABLAPL/5212/2026	MD.KONEN @ KAONEN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /283 /2025 () //
369	D-ABLAPL/11984/2026 ABLAPL/5213/2026	GAYADHAR PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	REMUNA /30 /2026 () //
370	D-ABLAPL/13339/2026 ABLAPL/5214/2026	GANESH SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAKA P.S. /204 /2026 () //
371	D-ABLAPL/12908/2026 ABLAPL/5215/2026	SK. SAHIL @ MD. SAHIL QUADRI VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /93 /2026 () //
372	D-ABLAPL/13340/2026 ABLAPL/5216/2026	RANJEET SAHOO @ RANJIT SAHOO VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	MOTANGA /140 /2026 () //
373	D-ABLAPL/13343/2026 ABLAPL/5217/2026	S.K.NABI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /155 /2026 () //
374	D-ABLAPL/13145/2026 ABLAPL/5218/2026	CHANDRAMANI SAHOO VS	BALARAM NAYAK VS	KHUNTUNI /118 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/13149/2026 ABLAPL/5219/2026	STATE OF ODISHA BIBHUTI NAIK VS	JUGALA KISHORE PANDA VS	// NARASINGHPUR /71 /2018 ()
376	D-ABLAPL/13175/2026 ABLAPL/5220/2026	STATE OF ODISHA SUNITA MOHANTY VS	DEBASISH PATNAIK VS	// S.P.(CID-CRL),CUTTACK /10 /2025 ()
377	D-ABLAPL/13344/2026 ABLAPL/5221/2026	STATE OF ODISHA BANSIDHARA SAHU @ VICKY SAHU VS	SUJIT KUMAR PATTNAIK VS	// BADABAZAR /274 /2026 ()
378	D-ABLAPL/11620/2026 ABLAPL/5222/2026	STATE OF ODISHA MIR GOLAM VS	SATYAJIT MOHAPATRA (2) VS	// DHUSURI /143 /2026 ()
379	D-ABLAPL/13088/2026 ABLAPL/5223/2026	STATE OF ODISHA SARBAJIT JEE VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /247 /2026 ()
380	D-ABLAPL/13236/2026 ABLAPL/5224/2026	STATE OF ODISHA RAJESH BAGH @ RAJESH KHILLO VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /45 /2026 ()
381	D-ABLAPL/12965/2026 ABLAPL/5225/2026	STATE OF ODISHA PRABHU CHARAN MOHANTY VS	ASHUMAN RAY VS	// CANTONMENT ROAD /39 /2026 ()
382	D-ABLAPL/12980/2026 ABLAPL/5226/2026	STATE OF ODISHA PRAMOD KUMAR DASH VS	GANESH PRASAD SAMAL VS	// SIMULIA /148 /2026 ()
383	D-ABLAPL/13115/2026 ABLAPL/5227/2026	STATE OF ODISHA SANJAY KUMAR BEHERA VS	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /128 /2026 ()
384	D-ABLAPL/13137/2026 ABLAPL/5228/2026	STATE OF ODISHA MAHIRAM SAHU VS	MANAS KUMAR CHAND VS	// MUDANPUR RAMPUR /101 /2026 ()
385	D-ABLAPL/13239/2026 ABLAPL/5229/2026	STATE OF ODISHA RINKU KOLETH @ SINGH VS	SURESH KUMAR JENA VS	// RAJGANGPUR /235 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/13252/2026 ABLAPL/5230/2026	KAMALAKANTA BEHERA VS STATE OF ODISHA	DEBASISH PATNAIK VS	KENDRAPARA SADAR /632 /2021 () //
387	D-ABLAPL/10764/2026 ABLAPL/5231/2026	TRUPTIMAYEE JEMA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	BANKI /187 /2026 () //
388	D-ABLAPL/12716/2026 ABLAPL/5232/2026	LIPUN @ DIBYA RANAJN KARALI VS STATE OF ODISHA	SANGRAMJIT PANDA VS	SECTOR-19 /85 /2026 () //
389	D-ABLAPL/13241/2026 ABLAPL/5233/2026	AMAR @ AMRA PALAI VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /860 /2024 () //
390	D-ABLAPL/13543/2026 ABLAPL/5234/2026	SK FARIDUDDIN @ FARID UDDIN VS STATE OF ODISHA	SUBRATA PANDA VS	BALIKUDA /206 /2024 () //
391	D-ABLAPL/13242/2026 ABLAPL/5235/2026	SARASWATI SAHU VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	KUAKHIA /185 /2026 () //
392	D-ABLAPL/13441/2026 ABLAPL/5236/2026	SUSANTA KUMAR SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /114 /2026 () //
393	D-ABLAPL/13243/2026 ABLAPL/5237/2026	BASANTA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /321 /2025 () //
394	D-ABLAPL/13346/2026 ABLAPL/5238/2026	RAVI @ NAGA REDI RAMA RAO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /155 /2026 () //
395	D-ABLAPL/12554/2026 ABLAPL/5239/2026	PETITIONER/ACCUSED NO-1 VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NEMALO /105 /2026 () //
396	D-ABLAPL/10074/2026 ABLAPL/5240/2026	DEBENDRA DHANGADA MAJHI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /26 /2026 () //
397	D-ABLAPL/13347/2026	SWAPNARANI NAYAK	JYOTIRMAYA SAHOO	CHANDAKA P.S. /204 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5241/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/11309/2026 ABLAPL/5242/2026	JAPAN JENA @ TAPAN KUMAR JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JODA /95 /2026 () //
399	D-ABLAPL/13348/2026 ABLAPL/5243/2026	MANOJ KUMAR NAHAK @ MANOJ NAHAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /27 /2026 () //
400	D-ABLAPL/12792/2026 ABLAPL/5244/2026	SUSANTA KUMAR PATRA VS STATE OF ODISHA	HARAPRASAD PANDA VS	SPECIAL CRIME UNIT /11 /2024 () //
401	D-ABLAPL/13350/2026 ABLAPL/5245/2026	SUBHRAMANYU SAHOO @ LULU VS STATE OF ODISHA	NIRANJAN PANDA VS	PARJANG /583 /2025 () //
402	D-ABLAPL/13464/2026 ABLAPL/5246/2026	DEBABRATA CHAKRA @ DEBADATTA CHAKRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /129 /2026 () //
403	D-ABLAPL/13057/2026 ABLAPL/5247/2026	ARUN KUMAR JENA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BANAPUR P.S. /143 /2026 () //
404	D-ABLAPL/13468/2026 ABLAPL/5248/2026	PRAKASH CHANDRA MOHARANA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	/ /0 () //
405	D-ABLAPL/13263/2026 ABLAPL/5249/2026	SIDHA @ SIDHANTA NAYAK @ NAIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KHANDAGIRI P.S. /220 /2019 () //
406	D-ABLAPL/13454/2026 ABLAPL/5250/2026	ELINA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /334 /2025 () //
407	D-ABLAPL/12825/2026 ABLAPL/5251/2026	ANUBHAV MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TOMANDO /96 /2026 () //
408	D-ABLAPL/13472/2026 ABLAPL/5252/2026	G. RAMESH PATRA VS	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /99 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/13039/2026 ABLAPL/5253/2026	STATE OF ODISHA OM PRAKASH BEHERA VS STATE OF ODISHA	SWETA DASH VS	// SAMBALPUR SADAR /123 /2026 () //